

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No.180/00818/2018

Thursday, this the 21st day of November, 2019

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member

1. Saji. V. Mathew
Loco Pilot (Goods), CCRC Office
Southern Railway Kollam
Residing at Kripa Bhavan, Cheppad
Alappuzha – 690 506
2. S. Binu
Loco Pilot (Goods)
CCRC Office, Southern Railway, Kollam
Residing at Sivaleela, Meelavana 691 503
3. Deleted vide order dated 28.2.2019
4. K.G. Santhosh Kumar
Loco Pilot (Goods), CCRC Office
Southern Railway, Kollam
Residing at Asasriparamil, Ettumanoor, Kottayam

5. T.R.Rajeevan
 Loco Pilot (Goods), CCRC Office
 Southern Railway Kollam
 Residing at Thekkethalakka House, Edathirinji P.O
 Irinjalkkuda

6. Vijayakumar.V.P
 Senior Assistant Loco Pilot, CCRC Office
 Southern Railway, Ernakulam
 Residing at Pandyalayil, Koithuruhy
 Alapuzha – 688 524

7. Padmakumar.V
 Loco Pilot (Goods), CCRC Office
 Southern Railway, Ernakulam
 Residing at Viswalayam, Kilimanoor
 Trivandrum – 695 601

..... **Applicants**

(By Advocate – Mr.Harikumar.G.Nair)

V e r s u s

1 Union of India, represented by its Secretary
 Ministry of Railways, “Rail Bhavan”
 New Delhi – 110 001

2. The General Manager, Southern Railway
 Headquarters Office, Park Town P.O
 Chennai – 660 003

3. The Senior Divisional Personnel Officer
Southern Railway, Trivandrum Division
Trivandrum – 695 584
4. The Senior Divisional Electrical Engineer
Southern Railway, Trivandrum Division
Trivandrum – 695 584
5. Salim Kumar K.G
Loco Pilot (Goods), CCRC Office
Southern Railway, Ernakulam – 682 011
6. Johan Sushil Kujur
Loco Pilot (Goods), CCRC Office
Southern Railway, Ernakulam-682 011
7. Ajab Singh
Loco Pilot (Goods), CCRC Office
Southern Railway, Ernakulam – 682 011
8. Niranjan Baghwar
Loco Pilot (Goods), CCRC Office
Southern Railway, Ernakulam- 682 011
9. Chief Personnel Officer
Southern Railway – Headquarters Office
Personnel Branch, Chennai – 600 003
10. A Bijukumar, aged 47 years, S/o.Appukuttan Nair
Loco Pilot (Goods), Office of Chief Crew Controller
Southern Railway, Kollam – 691 001
Residing at Kausthubham, MRA 55, Meenamkulam
Kazhakkottam, Thiruvananthapuram – 695 582
11. Jameson P.Issac, aged 44 years, S/o.P.C.Issac
Loco Pilot (Goods), Crew Booking Office
Southern Railway, Ernakulam – 682 016
Residing at House No.XV/107 F, Panthanikunnel House
Perekkadu, Eroor West P.O

Ernakulam District – 682 306

..... **Respondents**

(By Advocate – Mr.S.Radhakrishnan for R 1 to 4&9, Mr.Vishnu S for R7, Mr.Premchand R.Nair for R 5,6 and 8 and Mr.T.A.Rajan for R 10 -11)

This Original Application having been heard on 21.11.2019, the Tribunal on the same day delivered the following:

ORDER (ORAL)

Per: Mr.E.K.Bharat Bhushan, Administrative Member

It is submitted by the learned Standing Counsel for the Railways, Mr.S.Radhakrishnan that out of seven applicants, applicant nos.1 to 5 were sent for the requisite promotional course training. In so far as applicants nos.6 and 7 are concerned, they belong to a category which are not in the feeder category for consideration for promotion to Loco Pilots (Passenger) post. As the reliefs sought in the Original Application have been substantially met, the Original Application is closed. No costs.

(ASHISH KALIA)

JUDICIAL MEMBER

(E.K.BHARAT BHUSHAN)

ADMINISTRATIVE MEMBER

List of Annexures

Annexure A1 - A true copy of provisional seniority list of Loco Pilot Goods dated 27.1.2015 issued by respondents

Annexure A2 - A true copy of provisional seniority list of Sr Alp and ALP dated 4.4.2014 issued by respondents

Annexure A3 - A true copy of list prepared by the respondents for pre-promotional course to the post of Loco Pilot Passenger/Motorman for the year 2018

Annexure A4 - A true copy of order No.V/E/OP/28/Trg dated 18.9.2018 of the 4th respondent

Annexure A5 - A true copy of representation dated 26.9.2018 submitted by the 1st applicant

Annexure A6 - A true copy of Circular being PBC No.176/2011 issued by 9th respondent

Annexure R5(a) - A true copy of the order passed by the Chief Personal Officer No.PBC 176/22011 dated 19.12.2011

Annexure R5(b) - A true copy of the MA No.185 of 2018 in O.A No.94 of 2017 dated 16.2.2018.

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